

84.

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA. No.155/252/HDB/2018
NAME OF THE COMPANY	Abraham & Stevens IT Services Pvt. Ltd.
NAME OF THE PETITIONER(S)	Abraham & Stevens IT Services Pvt. Ltd.
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D V PHANINDRA	PCS	CS PHANINDRA @ GMAIL.COM	Phanindra
		9489446236	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.D.V.K.Phanindra, PCS for the Petitioner. Issue notice to the
RoC to submit his report. Post the case on 23.03.2018.


Member (Tech)


Member (Judl)